

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL

10.08.2009

TA 40/2009 (CWP 6713/2009)

Mr. Ashok Yadav, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he may be permitted to withdraw this TA with liberty reserved to him to file appropriate application before the appropriate forum. He is permitted to do so.

The TA is disposed of as having been withdrawn.

copy given to

No. 676

11/8/09

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(B.L. KHATRI)
MEMBER (A)

(M.L. CHAUHAN)
MEMBER (J)

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